

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 3816 - JK (LD ) of 2025**

**DATED:- 04 - 04 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

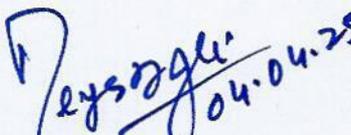
Secretary to Government,

Dated:- 04- 04 - 2025

No:- LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
04.04.25

**( Reyaz Ali Bhat )**

Assistant Legal Remembrancer

**Annexure to the Government Order No. 3816 – JK (LD) of 2025 dated 04.04.2025.**

S.No.	Name	Office	Case No & Title	Contact No.
1.	Er. Avneet Gupta	The Executive Engineer Electric Division-I, Jammu (JPDCL)	1. LPA UT of J&K vs Vaishno Devi	9419182100
2.	Er. Surinder Kumar	Executive Engineer ED, Kathua	1. O.A90 of 2025 titled Omprakash Sharma vs UT of J&K	9419162839
3.	Er. Anil Gautam	Executive Engineer STD-Udhampur (JPDCL) Jammu	1. CP /2025 in OA 968/2024 titled Anchal Singh vs H. Rajesh Prasad	7006676304
4.	ER. Sanjay Gupta	The Executive Engineer Electric Division-III Jammu	1. OA 253/2025 titled Deep Kumar vs UT of J&K 2. O.A 25 titled Rajinder Singh vs UT of J&K	9419144691
5.	Er. Sanjeev Rohmetra	The Executive Engineer STD- II Jammu	1. OA 211 /2025 Abhijeet Sharma vs UT	9419196019
6.	Er. Vijay Kumar	The Executive Engineer STD- Kalakote	1. OA 240/2025 titled Mehfoz Ahmed and another vs UT	9622050313
7.	Er. A.K Chibber	The Executive Engineer Electric Division-II Jammu	1. WPC 467 of 2025 titled Shamlal vs UT of J&K	7889847166
8.	Er. K.K Thappa	The Chief Engineer Distribution, JPDCL, JAMMU	1. CP / 2025 in OA 1364/2023 titled Kuldeep Sing vs Commissioner Secretary PDD 2. OA 31 of 2025 titled Sashi Pal Singh and others vs UT of J&K and others	9419112827
09	Jaideep Singh	Administrative Officer, JPDCL	OA 31 of 2025 titled Sashi Pal Singh and others vs UT of J&K and others	7006120810

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